

INDIAN BUREAU OF MINES (SENIOR PERSONAL ASSISTANTS) RECRUITMENT RULES, 1990

CONTENTS

1. Short title and commencement
2. Number of post, classification and scale of pay
3. Method of recruitment, age limit, qualifications, etc
4. Disqualification
5. Power to relax
6. Saving

SCHEDULE 1 :- SCHEDULE

INDIAN BUREAU OF MINES (SENIOR PERSONAL ASSISTANTS) RECRUITMENT RULES, 1990

G.S.R. 413, dated 4th May, 1990' .-In exercise of the powers conferred by the proviso to Art.309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Senior Personal Assistant in the Indian Bureau of Mines, namely :-

1. Short title and commencement :-

(1) These rules may be called the Indian Bureau of Mines (Senior Personal Assistant) Recruitment Rules, 1990.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications, etc :-

The method of recruitment, age limit, qualifications, and other matters relating to the said post shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

(a) who, has entered into or contracted a marriage with person having a spouse living, or

(b) who having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to any of the said posts : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, and Scheduled Tribes, the Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post.	No. of post.	Classification	Scale of pay.	Whether selection non-selection post.	Age limit or for direct recruits.
1	2	J	4	5	6
Senior Personal Assistant.	3* (1989) *subject to variation dependent on work-load.	General Central Service. Group 'B' Gazetted.	Rs. 2000-60-2300-EB-3200.	Non selection.	Not exceeding 30 years. (Relaxable for Government servants upto 5 years in accordance

					with
					the instruc
					tions or or
					ders issued
					by
					the Central
					Govt. from
					time to time
					in this re
					gard).
					Note: The
					crucial date
					for determin
					ing the age
					limit shall be
					the closing
					date for re
					ceipt of appli
					cations from
					candidates
					in
					India (and
					not
					the closing
					date prescri
					bed for
					those
					in Assam,
					Meghalaya,
					Arunachal
					Pradesh,
					Mizorani,
					Manipur,
					Nagatand,
					Tripura, Sik-
					kim. Ladakh
					Division of
					J&K State.
					Lahaul &
					Spiti District
					and Pangi
					Sub-Division
					of Chamba
					district of

					Himachal Pradesh.
					Andaman and
					Nicobar
					Islands or La-
					kshadweep.)